

08.11.2024

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 37

DIVISION BENCH- II

HON'BLE MR.JUSTICE VIBHU BAKHRU

HON'BLE MS.JUSTICE SWARANA KANTA SHARMA

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AT 10:30 A.M.

1. ITA 1092/2018

PR. COMMISSIONER OF INCOME TAX

DELHI -11

.....Appellant

Through: Mr. Aseem Chawla, SSC with Ms. Pratishtha Chaudhary, Advocate.

versus

MS. SANGEETA JAIN

.....Respondent

Through: Ms. Rashmi Chopra, Advocate.